

THE GAUHATI HIGH COURT AT GUWAHATI
**(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL
PRADESH)**

NO.HC.VII-21/2008/7311 /A.

From :- Smti. K. Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Neiko Kanuo,
Registrar, Gauhati high Court,
Kohima Bench, Kohima

Dated Guwahati 27th December, 2018.

Sub:- Earned Leave.

Ref:- Your note dated 20.12.2018.

Sir,

With reference to the above, I am directed to inform you that, the prayer for Earned leave of Shri Niechochiyi Suyie, District & Sessions Judge, Zunheboto, for 15 (fifteen) days w.e.f. 07.01.2019 to 21.01.2019 (prefixing 05.01.2019 to 06.01.2019 being holidays), has been granted.

Shri Suyie may be informed accordingly.

Yours faithfully,


JOINT REGISTRAR (VIGILANCE)

